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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/11/2017

NAME OF THE APPLICANT : SAVAMALAI ESTATES LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 M. D. SELVARAJ

PCS

M. D. *Seal*

ORDER

Shri M D Selvaraj, PCS representing the applicant present. He reported that he has sent notices to all the 98 shareholders. Among them, 12 shareholders have been served notice by speed post. However, the counsel has not filed proof of service. PCS is directed to cause service of notice on all the 98 shareholders and to file an affidavit showing proof of service of notice, by the next date of hearing. Put up on 23.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)